

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 197/(MAH)/2017

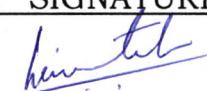
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Landmark Etail Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Himanshoo Tembe AZB & Partners		

Order

TCSP 197/230-232/ NCLT/MB/MAH/2017

Registrar of Companies report is pending. At request of Registrar of Companies,
two weeks' time granted to file their report. List this matter on 13th April, 2017.


Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)


Sd/-
V. NALLASENAPATHY
Member (Technical)